

**NATIONAL COMPANY LAW TRIBUNAL**  
**CUTTACK BENCH**  
**COURT No. 1**  
**VC AND PHYSICAL (HYBRID) MODE**

ITEM No. 109  
TP No. 20/CB/2021  
(Comp. Act. No. 17/1996)- H.C.

**Proceedings under Section 433, 434 & 439 of Companies Act**

**IN THE MATTER OF:**

Canara Bank & Ors.

.....Applicant

V/S

Unitel Communications Ltd.

....Respondent

**Order delivered on 12/07/2024**

**Coram:**

Shri Deep Chandra Joshi, Hon'ble Member(J)

Shri Rajeev Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant

Mr. Amiya Kumar Mishra, Adv.

For the Respondent

Mr. Pronoy Mohanty, Adv.

**ORDER**

1. Ld. Counsel Mr. Amiya Kumar Mishra appears for the petitioner.
2. Ld. Counsel Mr. Pronoy Mohanty appears for the respondent.
3. Submissions made by both the counsel.
4. List the matter on 22.08.2024.



**Rajeev Mehrotra**  
**Member (Technical)**



**Deep Chandra Joshi**  
**Member (Judicial)**